

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.J. SURYA PRAKASH REDDY): (a) No loss of life or injury to any person was reported due to Mega Block and non-cooperation of Railways in Mumbai in January. However, some news items appeared in local media that 02 persons had died and a few were injured due to over crowding in trains during the said period of Mega Block.

It has been ascertained by the Central Railway authorities that the loss of lives and injury to people reported in the local media cannot be related to Mega Block on 28/29th and 29/30th December, 2012 and such incidents take place due to over crowding in trains, travelling on foot boards, leaning out of running trains and trespassing.

(b) No, Sir.

(c) and (d) Do not arise.

Development of Industrial Rail Corridor

579. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Ministry would consider the proposal for development of the dedicated Industrial Rail Corridor of Meramandali-Angul-Talcher-Chhendipada which is to be connected with 57 number of industries based on coal, integrated steel plants, power generating units, generating rail traffic of 113 MTPA and the Rail Corridor for Nayagarh-Keonjhar belt for industries based on iron ore; and

(b) whether the Ministry would consider to revise the R2CI policy at an early date to attract private investors for the industrial corridors?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.J. SURYA PRAKASH REDDY): (a) There is presently no specific proposal in this regard under consideration of Ministry of Railways. Augmentation of capacity to overcome operational constraints and to meet traffic requirement is an ongoing process on Indian Railways based on justification.

(b) In supersession of the R2CI Policy, a policy to encourage private participation in rail connectivity and capacity augmentation projects has already been notified in December, 2012.